

**SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PRIVATE LIMITED
(UNDER LIQUIDATION)**

Stakeholders' Consultation Committee as re-constituted on 14.10.2022

The Stakeholders Consultation Committee (SCC) in the matter of Siddhi Vinayak Power Generation & Distributors Private Limited has been reconstituted by the undersigned on 14.10.2022 pursuant to Regulation 31A of IBBI (Liquidation Process) Regulations, 2016 as amended vide IBBI (Liquidation process) (Second Amendment) Regulations 2022. The re-constituted SCC along with the voting shares of its members is as stated below:

A. Financial Creditors (Secured)

S. No.	Name	Address	Claim Admitted (Rs.)	Voting %
1	Punjab National Bank (PNB)	7, Bhikaji Cama Place, Afrika Avenue, Delhi-110066 Email ID: zs8343@pnb.co.in	170,73,79,176	93.24%

B. Operational Creditors

S. No.	Name	Address	Claim Admitted (Rs.)	Voting %
1	Oil and Natural Gas Corporation Ltd. (ONGC)	104, ST, Ankleshwar Asset, Dist. – Bharuch, Gujarat – 393010 Email ID: kabilan_at@ongc.co.in	12,38,22,879	6.76%



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C. Shareholders

S. No.	Name	Address	Claim Admitted(Rs.)	Voting %
1	Mr. Sabbineni Surendra	cplsurendra@gmail.com	23,21,650	NIL




(Nilesch Sharma)

Liquidator

Siddhi Vinayak Power Generation &

Distributors Private Limited (Under Liquidation Process)

IBBI REG. NO.: IBBI/PA-002/IP-N00104/2017-18/10232

Address: C-10, Lower Ground Floor, Lajpat Nagar-III, New Delhi- 110 024

E-MAIL: nilesch.sharma@rrinsolvency.com

Contact: 011-42440071/72/73/74

AFA Validity: 28.12.2022

Date :14.10.2022

Place: New Delhi